performance appraisals of the company.

it has been found that the company

has incurred losses mainly on account

of poor capacity utilisation arising from

66

During the current financial year, FCI has been provided non-plan budgetary support of Rs. 18.74 crores by the Government to meet the working capital needs and other liabilities

Government to the working capital other liabilities despite the severe budgetary constraints. The company is also being paid its subsidy dues regularly. In addition, its Ramagundam and Talcher units have been given extra allowance consumption norms & capacity utilization under the Retention Price-

(e) The month-wise production of urea in each of the units of FCI during the calender year 1992 are as

cum-subsidy Scheme in view of the

vintage of these plants.

equipment design deficiencies. prolonged power cuts, non-availability of raw materials and spares due to severe fund constraints, etc. FCI has submitted proposals for rehabilitation/ ravamp of its various units, as also proposal for restructuring of FCI. Since these proposals involve heavy budgetary support from Govt.. decision has been taken. Meanwhile, the company has been declared as sick by the Board for Industrial Financial Reconstructions (BIFR) with a direction to the Government to present a revival package by 31.3.1993.

Production
UREA (000 MT)

under:-

Month	Sindri	Gorakhpur	Ramagundam	Talcher
Jan. 92	25.7	Nil	22.3	11.4
Feb. 92	26.3	Nil	$\bar{19.0}$	10.0
Mar. 92	31.6	Ñil	19.5	13.0
Apr. 92	19.5	Nil	0.210	Nil
May 92	15.4	Nil	Nil	Nil
June. 92	19.9	Nil	Nil	Nil
July. 92	25.1	Nil	Nil	Nil
Aug. 92	$\bar{18.0}$	Nil	10.8	Nil 5.4
Sept. 92	14.1	Nil	15.2	11.4
Oct. 92	33.2	Nil	18.6	12.6
Nov. 92	30.6	Nil	16.7	16.2
NOV. 92	30.0	NII	10.7	10.2

(f) No, Sir.

Production of drugs in genetic name

3608. SHRI B. K. HARIPRASAD:
SHRI ABDUL SAMAD
SIDDIQUI:
SHRIMATI KAILASHPATI:
DR. FAGUNI RAM:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Companies like Roussel, Hoechst. Cadila. Glaxo. German Remedies. Alembic. Fairdeal and others are their drug formulations in association with Small Scale Sector units in genetic names to escape from price control under DPCO, 1987;

- (b) whether it is a fact that no such recommendation was made by the Kelkar Committee;
- (c) if so, what are the names of formulations being marketed by each of them in association with SSI units;
- (d) what are the details of the products sold in such association prices charged at present pack-wise and the extent of overcharging;
- (c) what are the names of bulk drugs on which each product is based

and since when each is being marketed;

Written Answers

(f) what steps have been taken to recover the amount over charged and fix the prices of all such products?

MINISTER OF STATE IN MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) As per the provisions of DPCO, 1987 single ingredient formulations based on Category II bulk drugs and sold under generic name have been exempted from price control. This exemption is available both to the organised sector as well as Small Scale Sector units manufacturing formulations marketing the under generic name either independently or in association with each other.

- (b) No. Sir. Kelkar Committee recommended. inter-alia. exemption from price control for single ingredient formulations based on Category II drugs that are sold under generic name.
 - (c) to (f) Do not arise.

Private/Public Sector Projects of Petrochemicals

3609. DR. YELAMANCHILI' SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) the names of the Petrochemical projects in Puble/Private Sectors with their targetted production capacities working in our country;

(b) the names of the projects which have been approved but have started production;

to Questions

- (c) by when these plants ате expected to start their trial production;
- (d) whether there is likely to be any shortfall of petrochemicals in country; and if so, the details thereof?

THE MINISTER OF STATE IN MINISTRY OF CHEMICALS THE AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) petrochemicals industry is spread over organised as well as small scale and tiny sectors. The number of such units is large. Furthermore, petrochemical industry has now been, by and large, delicensed. Data on all such units in operation is not compiled. However, the information relating to some major petrochemical projects in Public Sector Private Sector which operation or under implementation is given in the statement attached, to the extent information is available? (see below)

- (c) The gestation period for major petrochemical projects normally ranges from 2 to 5 years,
- (d) With the commissioning of various petrochemical projects in the country. The demands are expected to be met indigenously. In addition, there is no restriction on imports on most of the Petrochemical items.

Statement

The information relating to major petrochemical projects in Public / Private Sector is as under:-

('000 tonnes)

Name of the Company	Item of manufacture	Capacity
AROMATIC COMPLEXES EXISTING		
Indian Petrochemicals Corpn. Ltd. (IPCL)	DMT	30